

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-206/2013/8467/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati, the 6<sup>th</sup> October, 2023.

Sub:- **Casual leave, Restricted holiday alongwith station leave permission.**

Ref:- Your letter No. FC.XII-3/2023/1167/E dated 04.10.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 30.10.2023, 31.10.2023 and permission to avail restricted holiday on 01.11.2023, alongwith station leave permission, from the morning of 30.10.2023, till the morning of 02.11.2023.** The Counsellor, Family Court, Dhubri, in his absence, the Chief Judicial Magistrate, Dhubri and in his absence the in charge CJM will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-206/2013/8468-8469/A, dated , 06-10-23**

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**